

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in MAC App./42/2024/(Filing No.)

THE BRANCH MANAGER,
SHRIRAM GENERAL INSURANCE COMPANY LIMITED

APPLICANT

VERSUS

STENSHILA HANSDAK AND OTHERS

RESPONDENTS

Date: 03.05.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Rahul Rathi, Advocate.

O R D E R

Heard Learned Counsel for the Applicant on I.A. No.01 of 2024, which is an application under Section 173(1) of the Motor Vehicle Act, 1988, seeking condonation of 61 days' delay in filing the instant Appeal.

Issue Notice to the Respondents.

Requisites be filed within three days.

List on 11-06-2024.

Judge
03.05.2024